RAJYA SABHA

3107

Thursday, the 6th December, 1962/the 15th Agrahayana, 1884 (Saka)

The House met at twelve of the clock, MR. CHAIRMAN in the Chair.

PAPERS LAID ON THE TABLE

THE PREVENTION OF FOOD ADULTERATION (SECOND AMENDMENT) RULES, 1962

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH (DR. D. S. RAJU): Sir, I beg to lay on the Table, under subsection (2) of section 23 of the Prevention of Food Adulteration Act, 1954, a copy of the Ministry of Health Notification G.S.R. No. 1564, dated the 17th November, 1962, publishing the Prevention of Food Adulteration (Second Amendment) Rules, 1962. [Placed in Library. See No. LT-«25|62.]

OTIFICATIONS UNDER THE GOVERNMENT SAVINGS CERTIFICATES ACT. 1959

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): Sir, on behalf of Shri-

iati Tarkeshwari Sinha, I beg to lay n the Table «a copy each of the following Notifications of the Ministry of Finance (Department of Economic Affairs), under sub-section (3) of section 12 of the Government Savings Certificates Act, 1959: —

- (i) Notification G.S.R. No. 1458, dated the 1st November, 1962, publishing the Post Office Sav Certificates ings (Sixth Amendment) Rules, 1962.
- (ii) Notification G.S.R. No. 1461, dated the 1st November, 1962, publishing an amendment in the Post Office Savings Certificates (Sixth Amendment) Rules, 1962.
- (iii) Notification G.S.R. No. 1590, dated the 21st November, 1962,

publishing the Post Office Savings Certificates (Seventh Amendment) Rules. 1962.

[Placed in Library. See No. LT-628/62 for (i) to (iii).]

THE PUBLIC DEBT (THIRD AMENDMENT) **RULES, 1962**

SHRI B. N. DATAR: Sir, on behalf of Shrimati Tarkeshwari Sinha, I also beg to lay on the Table a copy of the Ministry of Finance (Department of Economic Notification G.S.R. No. 1509, dated the 10th November, 1962, publishing the Public Debt (Third Amendment) Rules, 1962, under subsection (3) of section 28 of the Public Debt Act, 1944. [Placed in Library. See No. LT-629|62.]

ANNOUNCEMENT RE SITTING OF RAJYA SABHA ON 8TH DECEMBER, 1962

MR. CHAIRMAN: I have to inform Members that there will be a sitting of the Rajya Sabha on Saturday, the 8th December, 1962 for the transaction of Government business. The House will meet at 12 noon.

REFERENCE TO REPORTING OF PROCEEDINGS OF RAJYA SABHA IN A LOCAL PAPER

SHRI BHUPESH GUPTA (West Bengal): Sir, before you take up the proceedings of the House, I wish to draw your attention to a matter concerning the proceedings of the House as reported in the newspapers. I would invite your attention to the "Hindustan Times" of date, today's issue, in which the Rajya Sabha proceedings are reported. You see, Sir, in the four-column headline it is given "Rajya Sabha voices demand for ban on CPI". Nobody, Sir, yesterday demanded this thing; no speaker except Mr. Vajpayee actually mentioned about the Communist Party. Now, this is how they create provocation and misrepresent the House. This brings discredit to journalism. Sir, we are concerned